

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **27.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : CP.IB/33/CHE/2021
NAME OF PETITIONER : EBM-Papst India Pvt Ltd
NAME OF RESPONDENT : ETA Engineering Pvt Ltd
SECTION : Sec 9 Of IBC 2016

ORDER

The Applicant is represented by Ms. Apporva Vinjamur, Advocate and the Respondent is represented by Ms. Lily Francis, Advocate through video conferencing platform.

Both the parties represent that the matter has been settled out of Court by way of full and final payment made by the Respondent and to this effect a memo has also been filed in the Registry on 28.06.2021 vide SR No.2535.

Hence, this Application is **dismissed as withdrawn**.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)